

ITEM NO.2

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1742-1743/2017

INDRAJIT MALLAH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT
SPECIAL SECRETARY TO GOVERNMENT OF UTTAR PRADESH

Respondent(s)

(IA No. 40575/2023 - GRANT OF BAIL)

Date : 03-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr. Krishna Pal Singh, AOR

For Respondent(s) Mr. Ankit Goel, AOR
Mr. Sachin Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 40575/2023

In view of the letter circulated by the learned counsel for the respondent(s) seeking adjournment to seek instructions, list after two weeks.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)